

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. SURINDER S. RATHI

Criminal Appeal No(s). 1306/2019

YASHWANT JAISWAL

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 02-12-2019 This appeal was called on for hearing today.

For Appellant(s)

Jail Petition, AOR
Mr. Sunil Fernandes, AOR
Mr. Priyansha Indra Sharma, Adv.

For Respondent(s)

Mr. Prashant Singh, Adv.
Mr. Sarvesh Singh Baghel, AOR

Mr. B.P. Singh Dhakray, Adv.
Mr. Shakti Singh Dhakray, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Appearance: Ld. Counsel is present on behalf of appellant.

Ld. Counsel is present on behalf of respondent.

Issue reminder for records.

List again on 7.2.2020.



SURINDER S. RATHI
Registrar